Declaration of Assets and Liabilities

. 1	
USLE)	1, Poor an Sèn La, son/daughter/wife of An Jeniky; Sen L
17/7	1, DOM GEN Sen son/daughter/wife of AM Jesniky; Seh Langed 54 years, belonging to Behan Sich an Sashin Such working as Linder Selenting
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
at vota	myself, my spouse and dependants*:
A CONTRACTOR OF THE PROPERTY O	A. Details of movable assets

172.21

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2309

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	50,000/=	Anzaniza		The state of the s	THE PARTY OF
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	200000/	Schty	Anshabih	frakhen Amon	MIL
(811)	Bonds, Debentures and Shares in companies	XIV		2227		Law Visit and
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	400000/			The state of the s	and the second
(v)	Motor Vehicles (details of make, etc.)	Munul Dizix			Mark Lingson	
(vi)	Jewellery (give details of weight and value)	150 gm.	Comp	i i i i i i i i i i i i i i i i i i i		
(vii)	Other assets, such as values of claims / interests	X				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will use to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Sasuran 2.53 Acrus Gifulla	The state of the s	Brakler Arrons	Anshu Sephi	MIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL				
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Others (such as interest in property)	HIL			110	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	AIL	
1 100	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	HIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to dealing with			1			
	(e) dues to	depart	ments	0 0000000000000000000000000000000000000	L. St. Aur's X (t		
	dealing with			Y			
	transport (in aircraft and			1			
	(f) Other du				and the second s	A POP-	
(b)	(i) Income					I dece	
	surcharge [miso inc Tent ve	ar unto	1020-	21		
	which Incon	te Tax	Return	1 0	2/ 2288 M		
	filed. Give a	De la companya del companya de la companya del companya de la comp		AUNIDI	2288 M		
	(ii) Wealth			1/2/7/3			Salatonia
	Indicate the			V			
	year upto w		ealth				
	Tax return f		u In		And And Company of the Company of th		and the second s
	case of prop			1 1			
	business]						200
	(iv) Property	Y Tax		Ι χ		10.000.000	· · · · · · · · · · · · · · · · · · ·
c.	Personal De	tall		/			
C.	Personal De	tall		/			
	<u>Personal De</u> PF/PRAN No.	<u>:-</u>	DTS	1BIA -	-71 News		
GPF/C	PF/PRAN No.	:-	PTS	/	71 New		
GPF/C	PF/PRAN No.		PTS	IBLA -	71 New		
GPF/C Gende	PF/PRAN No.	:-	PTS F	(M/F)	-71 New		
GPF/C Gende	PF/PRAN No.	:-	PTS F	/	71 New	6	(DD/MM/YYYY
GPF/C Gende	PF/PRAN No.	:-	PTS F'	(M/F)	-71 New	6	(DD/MM/YYYY
GPF/C Gende Date o	PF/PRAN No. r if Birth	:-	PTS F	(MVF)	71 New	6	(DD/ММ/ҮҮҮ
GPF/C Gende Date o	PF/PRAN No. r if Birth	1- 1- 1-	PTS F'	(M/F)	196	6	(DD/MM/YYYY
GPF/C Gende Date o	PF/PRAN No. r if Birth	:- :- :-	PTS F	(MVF)	71 New	6	(DD/MM/YYYY
GPF/C Gende Date o	PF/PRAN No. r if Birth	1- 1- 1-	A	(M/F)) - 8] (A/B/C)	196	and a managed	
GPF/C Gende Date o	PF/PRAN No. r if Birth	1- 1- 1-	(Full Nam	(M/F) - 8 (A/B/C)	1 9 6	re Service	
GPF/C Gende Date o Class/C	PF/PRAN No. ir if Birth Group	1- 1- 1-	(Full Nam	(M/F) - 8 (A/B/C)	196	re Service	
Gende Date o Class/C	PF/PRAN No. r if Birth	1- 1- 1-	(Full Nam	(M/F) - 8 (A/B/C)	1 9 6	re Service	

Signature PONEW IN Ly.

Name of Employee PDNAM SINTY

Designation: Scretny

Department Dehav. Vidlacus Sulha

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.